ITEM NO.18 COURT NO.2 SECTION X

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 187/2017

AMOL PALEKAR Petitioner(s)

**VERSUS** 

UNION OF INDIA MINISTRY OF INFORMATION AND BROADCASTING THROUGH SECRETARY & ANR.

Respondent(s)

(IA NO. 85637/2021 - EARLY HEARING APPLICATION, IA NO. 1/2017 - STAY APPLICATION)

WITH

W.P.(C) No. 1142/2017 (PIL-W) (IA No. 174519/2022 - AMENDMENT OF THE PETITION)

Date: 19-11-2024 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE B.R. GAVAI HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Petitioner-in-person

Mr. Arvind Datar, Sr. Adv. Mr. Gautam Naryan, Adv. Ms. Asmita Singh, Adv. Mr. Tushar Nair, Adv. Mr. Gautam Narayan, AOR

For Respondent(s)

Mrs. Aishwarya Bhati, A.S.G.

Mr. R. Bala, Adv. Mr. Rajat Nair, Adv.

Mrs. Swarupama Chaturvedi, Adv. Mrs. Chitrangda Rashtrawara, Adv.

Ms.Sonali Jain, Adv.

Ms. Manisha Chava, Adv.

Mr. Amrish Kumar, AOR

Mr. Gurmeet Singh Makker, AOR

## UPON hearing the counsel the Court made the following O R D E R

- 1. The application for amendment of petition is allowed.
- 2. The amendment be carried out within one week from today.
- 3. As requested by learned counsel for the petitioner(s), list these matters in the week commencing from 15.01.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)